

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.2 - IA/32(AHM)2024
in
CP/10(AHM)2024

Proceedings under Section 241 & 242 of Co.Act,2013

IN THE MATTER OF:

Anand Shyamsunder Sangai & Another
V/s
Phoenix Industries Limited & Others

.....Applicant

.....Respondent

Order delivered on: 25/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.
For the Respondent :

ORDER

IA/32(AHM)2024

Ld. Counsel for the applicant is directed to issue notice.

List for further consideration on 27.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)